

**GOVERNMENT OF MEGHALAYA
COMMISSIONERATE OF FOOD SAFETY, HEALTH COMPLEX,
LAITUMKHIRAH, MEGHALAYA, SHILLONG.**

No. CFSM/FSSA/2012/33/Notification/101 Dated Shillong, 30TH March 2020

**ADVISORY TO WHOLESALERS, DISTRIBUTORS & RETAILERS OF
DIFFERENT CATEGORY OF FOOD ITEMS**

In view of the corona virus pandemic (COVID-19,) and lockdown declared by Govt of India for 21 days, whenever the state Government announces relaxation for shops of the essential food items, there will be a huge rush of consumers to purchase the food items. Both sellers and purchasers will have limited time to check the purity/standards/date of manufacturing etc of the food items. However, providing safe food to the consumers is the priority of the Government amidst the covid-19 pandemic.

Therefore, all concerned Wholesalers, Distributors and Retailers of different categories of Food items packaged/bottled/loose in the state of Meghalaya are advised to strictly ensure to see that no food items which are adulterated/substandard/damaged/expired are offered for sale to the consumers and avoid any action being taken under the provisions of the Food Safety & Standards Act, 2006. Further, Good Hygiene Practices (GHP), practices such as hand washing protocols, proper cleanliness of frequently touched surfaces and ensure physical distancing of minimum 1 metre and discourage overcrowding while selling.

Asst. Commissioner of Food Safety of Shillong, Tura and Jowai and Food Safety Officers of all Districts are directed to ensure strict compliance in their respective jurisdictions.

(Sd/-Shri.Sampath Kumar,IAS)
Commissioner (Food Safety)
Meghalaya, Shillong.

No. CFSM/FSSA/2012/33/Notification/101-108 Dated Shillong, 30TH March 2020

Copy to:

1. P.S. to The Hon'ble Minister, to the Government of Meghalaya, i/c Health & F.W.Deptt. for the information of the Minister, i/c Health & F.W.Deptt.